

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-71/2004/4199/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the <sup>th</sup> 14 May, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No JHD/I/2024/10/1684, dated 09.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 12.05.2024 till the evening of 16.05.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of his Court and Office during his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-71/2004/4200/A, dated** , 14-05-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*12/14/05/24*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*